

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-51/11/4889/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri M. Narayan,  
District and Sessions Judge,  
Sivasagar.

Dated Guwahati the 17<sup>th</sup> December, 2020

Sub: **Winter vacation.**

Ref:- Your letter No.DJSV/EA/F-1/2020/4046 dtd 15.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail winter vacation w.e.f 24.12.2020 to 31.12.2020 along with station leave permission, with your official vehicle, at your own cost, from the morning of 24.12.2020 till the evening of 01.01.2021.

The Chief Judicial Magistrate, Sivasagar and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

  
**JT.REGISTRAR (VIGILANCE)**

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**Memo NO.HC.VII-51/11/4890-1A dated 17.12.2020**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**